

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KOTAK URJA PRIVATE LIMITED Date of Commencement of Liquidation: 03-10-2022; List of Stakeholders as on Date: 19-12-2022; Name of IP: Mr. Raman Devarajan; Process Number: 1; Last 5 digit of registration number: 10928

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				344000				NA
2	Liquidation costs incurred till date				735220				NA
3	Secured financial creditors	2	453420617	2	406232553		47188064		Annexure 3
4	Unsecured financial creditors	3	912998848	3	912422278			36011089	Annexure 4
5	Operational creditors (Workmen)	41	50002373	41	5097694			44904679	Annexure 5
6	Operational creditors (Employees)	54	32546717	50	10449813			22096904	Annexure 6
7	Operational creditors (Government Dues)	8	151658295	8	133186257		1367944	17103823	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	32	87372963	28	25025134		57482136	4865693	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	8	9885350	8	9885350				Annexure 9
Total		148	1697885163	140	1503378299		106038144	124982188	